

2. Ravine Stabilisation Project in UP - EC grant ECU 7.90 million.
3. Tank Rehabilitation Project in Pondicherry EC grant ECU 6.65 million.

Production And Export of Tea

2745. SHRI JAGAT VIR SINGH DRONA :
SHRI VIJAY GOEL :

Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a considerable decline in the production of tea which is likely to affect tea exports;

(b) if so, the reasons therefor;

(c) whether the Government have taken any action to increase the production of tea so that the exports of tea can be promoted; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). No, Sir. The production of tea during January to May, 1996, is estimated to be 18.80 million Kg. more than corresponding period of 1995.

(c) and (d). In order to increase production, Tea Board has been operating various developmental schemes. The Board has also prepared a perspective plan to increase production of tea which includes short term measures such as optimisation of inputs and improved agricultural practices, medium term measures such as improvement of irrigation and drainage, rejuvenation, pruning and infilling and also long term measures like replanting and extension planting by bringing new areas under tea.

Profit/Losses By NTC Units

2746. SHRI MULLAPPALLY RAMACHANDRAN :
SHRI YELLAIAH NANDI :

Will the Minister of TEXTILES be pleased to state:

(a) the losses/profits incurred by the each unit of NTC during the year 1995-96, state-wise;

(b) the allocation proposed to be made for revival of sick NTC mills during the above period;

(c) whether the Government propose to provide funds for the modernisation of profit earning units of the NTC particularly to Cannanore in Kerala and Mahe in the Union Territory of Pondicherry; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) A statement is attached indicating provisional

loss suffered by the mills under NTC statewise in 1995-96.

(b) to (d). On account of net worth erosion, 8 out of 9 subsidiaries of NTC excluding NTC (TN&P) Ltd. have been referred to and declared sick by BIFR.

Government has approved a revised Turn Around Strategy for NTC mills involving, inter-alia modernisation of 79 mills at an outlay of Rs.2005.72 crores, restructuring of 36 unviable mills into 18 viable units, etc. The funds for modernisation will be met out of the sale proceeds of surplus land and assets of NTC mills. For Cannanore Mills, Cannanore, it is proposed to invest a sum of Rs.10.52 crores for modernisation, as part of the revised Turn Around Strategy. In regard to Cannanore Mills, Mahe, the modernisation was implemented during the 7th plan period at an investment of Rs.3.85 crores. The strategy has been placed before the BIFR for their final approval before implementation. Pending approval of this strategy, Government has been meeting the shortfall faced by NTC in payment of wages, salaries and bonus funds required for VRS are also provided from NRF.

STATEMENT

Statement showing the Mill-wise State-wise Net profit/Loss 1995-96

		(Rs. in crores)
Sr.	Mill-Name	1995-96 Provn.
1	2	3
	Delhi	
1.	Ajudhia Mills	-4.28
	Punjab	
2.	Dayalbagh Mills	-2.97
3.	Suraj Textile	-2.49
4.	Kharar Textile	-2.58
5.	Panipat Mills	-2.25
	Rajasthan	
6.	Sri Bijay Mills	-1.48
7.	Udaipur Mills	-2.56
8.	Mahalaxmi Mills	-2.03
9.	Edward Mills	-2.68
	Madhya Pradesh	
10.	Hira Mills	-5.23
11.	Swadeshi Mills	-4.77
12.	New Bhopal Mill	-5.26
13.	Burhanpur Mills	-4.70
14.	Bengal Nagur	-8.92

1	2	3	1	2	3
15.	Indore Malwa	-8.16	58.	New City	-4.80
16.	Kalyanmal Mills	-7.53	59.	Podar Mills	-4.78
	Uttar Pradesh		60.	Podar Processor	-3.91
17.	Sri Vikram Mill	-1.61	61.	Shri Sitaram	-2.83
18.	Bijli Mills	-1.35	62.	Tata Mills	-6.85
19.	Swadeshi Mill	-2.15		Gujarat	
20.	Raebareli Mills	-1.66	63.	Rajkot Mills	-2.06
21.	Swadeshi Mills	-6.16	64.	Mahalaxmi Mills	-5.34
22.	Muir Mills	-8.33	65.	Petlad Mills	-2.31
23.	New Victoria	-8.24	66.	Ahmedabad New	-6.77
24.	L. Krishna Mills	-4.51	67.	Ahmbd Jupiter	-6.72
25.	Swadeshi Mills	-9.60	68.	Jahangir Mills	-9.53
26.	Laxmirattan	-7.86	69.	Rajnagar 1&2	-6.67
27.	Atherton Mills	-4.73	& 70.		
	Maharashtra		71.	Viramgam Tex	-4.40
28.	Barshi Mills	-0.33	72.	Newmaneck Chowk	-5.51
29.	Apollo Mills	-4.72	73.	Himdari Mills	-5.42
30.	Bharat Textiles	-4.95		Andhra Pradesh	
31.	Digvijay Mills	-9.63	74.	Netha	-1.82
32.	Jupiter Mills	-7.69	75.	Natraj Mills	-3.24
33.	New Hind Mills	-9.01	76.	Anantpur Mills	-2.11
34.	Mumbai Mills	-7.53	77.	Tirupathi Mills	-2.66
35.	Aurangabad	-1.04	78.	Adoni Mills	-2.08
36.	Chalisgaon Text.	-0.80	79.	Azamjahi Mills	-2.55
37.	Dhule Text.	-3.81		Karnataka	
38.	Nanded Text.	-2.45	80.	Sree Yallama	-3.10
39.	Indu No.1	-11.02	81.	Mysore Mills	-3.58
40.	Indu No.2	-6.06	82.	Minerva Mills	-5.41
41.	Indu No. 3 & 4	-9.96	83.	M.S.K. Mills	-4.07
& 42.				Kerala	
43.	Indu No. 5	-4.61	84.	Cannanore, Can.	-1.16
44.	Indu Dyes Works	-4.85	85.	Kerala Luxmi	-2.45
45.	Model Mills	-8.63	86.	Vijay Mohini	-1.51
46.	R.S.R.G. Mills	-2.76	87.	Algappa Mills	-2.19
47.	R.B.B.A. Mills	-2.51	88.	Parvati Mills	-3.28
48.	Savatram Mills	-1.89		Pondicherry	
49.	Vidarbha Mills	-3.03	89.	Cannanore Mahe	-1.81
50.	Elphistone	-5.72	90.	Sri Bharti Mill	-5.95
51.	Finlay Mills	-5.74	91.	Swadeshi Cotton	-7.04
52.	Gold Mohur	-3.98		Tamil Nadu	
53.	Jam Manf. Mills	-4.58	92.	Omparsakthi	-0.24
54.	Kohinoor 1,2,3	-6.35	93.	Cambodia Mills	-0.88
to 56.			94.	Krishnaveni Mills	-1.77
57.	Sri Madhusudan	-3.53			

1	2	3
95.	Sri Rangavilas	-2.73
96.	Pankaja	-0.42
97.	Pioneer Mills	-1.08
98.	Balaramaverma	-1.43
99.	Kaleswarar B	-1.69
100.	Coimb. Murgan	-2.73
101.	Somasundram Mill	-1.64
102.	Kaleswarar A	-5.24
103.	Coimb. S & W	-6.36
104.	Sri Sarda Mills	-2.76
Assam		
105.	Associated	-2.23
Bihar		
106.	Bihar Coop.	-1.66
107.	Gaya Cotton	-2.81
Orissa		
108.	Orissa Cotton	-2.32
West Bengal		
109.	Bengal Textile	-3.00
110.	Luxmi Narayan	-3.26
111.	Arati Cotton	-1.67
112.	Bengal Fine-II	-1.49
113.	Sodepur	-1.33
114.	Central Cotton	-4.35
115.	Bangal Fine-I	-3.05
116.	Bengal Luxmi	-3.05
117.	Shree Mahalaxmi	-3.81
118.	Rampooria	-4.26
119.	Bangasri	-1.94
120.	Jyoti Wvg. Fac.	-1.42

Irregularities in New India Insurance Co. Ltd.

2747. DR. RAMESH CHAND TOMAR : Will the Minister of FINANCE be pleased to state :

(a) whether complaints have been received from various quarters including Members of Parliament against gross irregularities in Delhi Regional Office-I of New India Insurance Co. Ltd. (NIA) in the last two years;

(b) if so, the details thereof and the action taken/proposed to be taken thereon;

(c) whether some frauds in advances in Regional Office-II of the company have come to notice;

(d) if so, the details thereof; and

(e) the action taken thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Some complaints of general nature about alleged administrative lapses, bias and the style of functioning of Delhi Regional Office-I were received by the management of New India Assurance Company Limited from one of the Members of Parliament and an Employees' Union, among others. These allegations are being looked into by the Audit and the Vigilance Departments of the Company and action if called for, will be taken under Conduct, Discipline and Appeal Rules of the Company.

(c) to (e). It was reported that one case of misuse of Leave Travel Subsidy advance amounting to Rs. 561/- Oby one Senior Assistant was detected. After enquiry, a penalty of censure and debarring the concerned Senior Assistant for availing L.T.S. facility for next 2 block years, was imposed in February, 1995.

Interest Rates on Deposits of N.R.Is.

2748. SHRI PRAMOD MAHAJAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Public Sector Banks are paying a higher and differential rate of interest of deposits made by the Non-Resident Indians (N.R.Is);

(b) if so, the details thereof and the rate of interest allowed on NRI deposits and domestic deposit separately as applicable on April 1, 1996; and

(c) the reasons for allowing higher differential interest on NRI deposits?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The rate of interest prescribed by Reserve Bank of India (RBI) as applicable on April 1, 1996 on NRI deposits and domestic deposits with commercial banks including public sector banks are as given below:

Rate of interest on domestic and NRE deposits

Deposits	Category of Account	Per cent per annum
1. Domestic Deposits	(i) Current	Nil
	(ii) Savings	4.5
	(iii) Term Deposits :	
	(a) 46 days and upto 2 years	Not exceeding 12.0
	(b) Over 2 years	Banks are free to decide the rate
2. NRE Deposits	(i) Current	Nil
	(ii) Savings	4.5
	(iii) Term Deposits :	
	6 months to 3 years and over	Not exceeding 12.0